

FORM B**PUBLIC ANNOUNCEMENT**(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)**FOR THE ATTENTION OF THE STAKEHOLDERS OF PADMAADEVI SUGARS LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	PADMAADEVI SUGARS LIMITED
2.	Date of incorporation of corporate debtor	23/01/1995
3.	Authority under which corporate debtor is incorporated /registered	Registrar of Companies (ROC) - Chennai
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U15421TN1995PLC029913
5.	Address of the registered office and principal office (if any) of corporate debtor	106, Palayasivaram Village, Kancheepuram-631606
6.	Date of closure of Insolvency Resolution Process	17/01/2021
7.	Liquidation commencement date of corporate debtor	20/04/2021
8.	Name and registration number of the insolvency professional acting as liquidator	Chandramouli Ramasubramaniam (C. Ramasubramaniam) IBBI/IPA002/IPN00052/2016 -17/10096
9.	Address and e-mail of the liquidator, as registered with the Board	'RAJI' 3B1, 3rd floor, Gaiety Palace, No.1L, Blackers Road, Mount Road, Chennai, Tamil Nadu – 600002. Mail Id: fcs.rms@gmail.com Phone No:9884068292
10.	Address and e-mail to be used for correspondence with the liquidator	'RAJI' 3B1, 3rd floor, Gaiety Palace, No.1L, Blackers Road, Mount Road, Chennai, Tamil Nadu – 600002. Mail Id: fcs.rms@gmail.com Phone No:9884068292
11.	Last date for submission of claims	20/05/2021

'Raji', 3B1, 3rd Floor, Gaiety Palace, No. 1L, Blackers Road, Mount Road, Chennai - 600 002

Ph: 044 - 2852 8292, 4260 6292, Mobile: +91 98840 68292, 99625 68292

Email: fcs.rms@gmail.com, rmscirp@gmail.com





C. RAMASUBRAMANIAM

COMPANY SECRETARY IN PRACTICE &
INSOLVENCY PROFESSIONAL

Notice is hereby given that the National Company Law Tribunal, Chennai, Division Bench - II has ordered the commencement of Liquidation of the **PADMAADEVI SUGARS LIMITED** on **20th April, 2021**.

The stakeholders of **PADMAADEVI SUGARS LIMITED** are hereby called upon to submit their Claims with proof on or before **20th May, 2021** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and Signature of Liquidator

C. RAMASUBRAMANIAM, INSOLVENCY PROFESSIONAL

IP No. IBBI/IPA-002/IP-N00052/2016-2017/10096

"RAJI" 3B1, 3rd Floor, Gaiety Palace,

No. 1L - Blackers Road, Mount Road, Chennai - 600 002.

GST No. 33AFGPC8189P1ZV

CHANDRAMOULI RAMASUBRAMANIAM

(C. RAMASUBRAMANIAM)

IBBI/IPA-002/IP-N00052/2016-17/10096

Date: 22/04/2021.

Place: Chennai.

'Raji', 3B1, 3rd Floor, Gaiety Palace, No. 1L, Blackers Road, Mount Road, Chennai - 600 002.

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